

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4725
ANSWERED ON:08.12.2010
BUILDING CULTURAL HALL
Patel Shri Lalubhai

Will the Minister of CULTURE be pleased to state:

- (a) the amount sanctioned by the Government for building cultural hall during the last three years and the current year, State-wise and UT-wise;
- (b) the preservative measures adopted in respect of each such centrally funded cultural hall;
- (c) whether the Government has received any representation from the Government of Daman & Diu to build cultural hall; and
- (d) if so, the action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, PARLIAMENTARY AFFAIRS, PERSONNEL, PUBLIC GRIEVANCES AND PENSION (SHRI V. NARAYANASAMY)

- (a) The Scheme for setting up of Multipurpose Cultural Complexes, under which funds for constructing cultural halls, auditoria, etc. were sanctioned by the Central Government to autonomous bodies created by State Governments, stands discontinued w.e.f. 01.04.2007. As such, no fresh cases have been sanctioned under the scheme for building cultural halls during the last three years and the current year for any State/UT.
- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.